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* IN THE HIGH COURT OF DELHI AT NEW DELHI

+ CRL.REV.P. 901/2022

ENFORCEMENT DIRECTORATE Petitioner Through: Mr. Zoheb Hossain, Spl. Counsel with Mr. Vivek Gurnani and Mr. Baibhav, Advocates. Mr. Zameer Abdullah, Advocate.

versus

VINEY KRISHAN CHAUDHARI & ANR. Respondents Through: None.

CORAM: HON'BLE MS. JUSTICE JYOTI SINGH

ORDER 07.12.2023

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List on 21.02.2024.

JYOTI SINGH, J

DECEMBER 07, 2023/pa

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